

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.02.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared when the matter is called.

Registry is directed to inform the next date of hearing to the both parties.

List the matter on 01.03.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

pavani